

DIVISION BENCH
COURT - I

O-233

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/213(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	ASHOK SHARMA VS CALCUTTA CERAMICS PVT LTD
UNDER SECTION	SEC. 241(1). SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

For Petitioner

Mr. Hitendra Pramanik, Adv.

Mr. Susanta Dutta, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Post this matter for continuation of arguments on **11.10.2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**